- (a) whether Government have decided to increase the fee for industrial licences; and
- (b) if so, the reasons therefor and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B P. MAURY 1): (a) and (b) In order to eliminate infructious and incomplete applications for industrial licences and to meet the increase in costs in dealing with the applications for industrial licences, Government decided to increase the fee for applications for industrial licences from Rs. 50/- to Rs. 500/- with effect from 1st October, 1974. As the investment upto Rs. 1 crore are exempt from industrial licensing, this rise in fee will not affect small and medium entrepreneurs since in most cases, they would up innot require licences for setting dustries.

108. [Transferred to the 19th November, 1974.]

Smugglers kept in Tihar Central Jail, New Delhi

109. SHRI INDRADEEP SINHA. Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of smugglers who are kept in each class in Tihar Central Jail, New Delhi:
- (b) what facilities are provided to them under the rules;
- (e) whether they have asked for extra facilities; and
 - (d) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRIF, H. MOHSIN): (a) 32 in ordinary class.

(b) No facilities other than those provided in the rules in the Jail Manual are being provided to them, e.g., they are being treated as undertrial prisoners of ordinary

class and diet according to diet scale of 'C' class prisoners, is given to them. Interviews are allowed to them only with the approval of the detaining authorities

- (c) No Sir.
- (d) Does not arise.
- 110. [Transferred to the 19th November, 1974.]
- 111. [Transferred to the 22nd November, 1974.]

टेलीफोन कनेक्शनों के लिए ब्रावेदन पत्र

- 112. श्री सभाई निह सिसोदिया क्या मंचार मंत्री यह बनाने की कृपा करेंगे कि
- (क) अगस्त, 1974 के अन्त तक देश में टेलीफोन कनेक्शन देने के लिये कितने आवेदन पत्र निपटाने की बाकी थे,
- (ख) कितने आवेदक 3 वर्ष मे अधिक समय से प्रतीक्षा करने आ रहे है; और
- (ग) क्या ब्रावेदको को शीन्नता से टेलीफोन कनेक्शन देने की कोई योजना सरकार के विचाराधीन है ब्रौर यदि हां.तो उसकी रूप रेखा क्या है ?

*[Applications for telephone connections

- 112. SHRI SAWAISINGH SISODIA: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) the number of applicants for telephone connections in the country pending at the end of August, 1974;
- (b) the number of applicants who have been waiting for a period of more than three years; and
- (c) whether there is any scheme under Government's consideration for providing telephone connections speedily to the applicants and if so, the outlines thereof?]
 - [] English translation.

संबार मंत्री (डा॰ शंकर दयाल शर्मा): (क) 31 मार्च, 1974 तक टेलीफोन कनेक्शनों के लियें 532268 ब्रावेदन पत्र निपटाने को बाकी थे। 31 ब्रायस्त, 1974 तक के ब्रांकडे तुरन्त उपलब्ध नहीं हैं।

- (ख) 31 मार्च, 1974 को 3 वर्ष से अधिक समय से प्रतीक्षा करने वाले श्रावेदको की संख्या लग-भग 1.80.000 थी।
- (ग) जो भी सीमित साधन उपलब्ध है उसी से टेलीफोन कनेक्शनों की मांग जल्दी से जल्दी पूरी करने के लिये विभिन्न टेलीफोन केन्द्र कोले जा रहे हैं। पांचवी योजना की अविधि में लगभग सात लाख नये टेलीफोन केनेक्शन देने का प्रस्ताव है। पांचवी पंच वर्षीय योजना के अन्त का प्रस्ताव है। पांचवी पंच वर्षीय योजना के अन्त नक प्रतीक्षा-मूची में संख्या घटकर 265 लाख आ जाने की संभावना है।

† THE MINISTER OF COMMUNICATIONS (DR. SHANKER DAYAL SHARMA): (a) The number of applications for telephone connections pending as on 31-3-74 was 532268. Figures as on 31-8-74 are not really available.

- (b) About 1,80,000 applicants were waiting for a period of more than 3 years as on 31-3-1974.
- (c) The various telephone exchanges are being expanded and new exchanges are being opened to meet the demand for telephones as early as possible subject to the limited availability of resources. About 7 lacs new telephone connections are proposed to be given in Fifth Plan period. The waiting list is expected to be reduced to 2.65 lacs by the end of the Fifth Five Year Plan.]

Threat to form parallel Government in Bihar

113. SHRI SYED AHMAD HASHMI: SHRI M. KADERSHAH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Shri Jayaprakash Narain has recently threatened to form a parallel Government in Bihar; and
- (b) if so, what is Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Government have seen press reports to this effect.

(b) Government deprecate the attempts to undermine the democratic institutions esablished under the Constitution.

Punjab Small Scale Industrial Units employees

114. SHRI J. S. ANAND: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

- (a) whether it is a fact that the Punjab Government gave an assurance to the Central Government to the effect that the census staff in small scale industrial units would be finally absorbed in other offices after completion of the census operations;
- (b) if so, whether it is a fact that 240 employees of the census staff are facing retrenchment as none of them has been provided with an alternative job; and
- (c) if so, what steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. P. SHARMA): (a) to (c) No assurance was given by Government of Punjab about absorption of the census staff in regular posts after completion of the census operations. The State owned Corporations are however being requested by the Government of Punjab to give preference to these persons in the matter of employment. Central Government have already impressed upon the State Governments the desirability of finding suitable employment for these persons.

^{†[]} English translation.